

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, KANGRA DIVISION AT
DHARAMSHALA.

No.DSJ/EC/(2-15)/2018-
Dated:

OFFICE ORDER

In pursuance of instructions contained in Hon'ble High Court letter No. HHC/Admn.6 (20)/77-XX-32252-78 dated 18/19.11.2019 and the proposal submitted by the Senior Civil Judge-cum-Chief Judicial Magistrate, Kangra at Dharamshala qua availing special casual leave during the winter vacation w.e.f 20.01.2020 to 15.02.2020, the following duty shall be observed by the Magisterial courts in Kangra Division falling in winter zone.

Sr. No.	Name and designation of Judicial Officer	Period of leave during Winter Vacation	Period of duty during Winter Vacation	Name and designation of the Judicial Officer who will attend Criminal Work
1	Sh. Yajuvender Singh, Senior Civil Judge-cum-CJM, Kangra at Dharamshala.	20.01.2020 to 02.02.2020	03.02.2020 to 15.02.2020	Ms. Kanika Gupta, Civil Judge-cum-JMIC-I, Dharamshala
2	Ms. Kanika Gupta, Civil Judge-cum-JMIC-I, Dharamshala	03.02.2020 to 15.02.2020	20.01.2020 to 02.02.2020	Ms. Deepika Negi, Civil Judge-cum-JMIC(II), Dharamshala
3	Ms. Deepika Negi, Civil Judge-cum-JMIC-II, Dharamshala	20.01.2020 to 02.02.2020	03.02.2020 to 15.02.2020	Ms. Kanika Gupta, Civil Judge-cum-JMIC(I), Dharamshala
4	Sh. Vivek Sharma, Senior Civil Judge-cum-ACJM, Kangra	20.01.2020 to 02.02.2020	03.02.2020 to 15.02.2020	Sh. Kuleep Sharma, Civil Judge-cum-JMIC, Kangra
5	Sh. Kuleep Sharma, Civil Judge-cum-JMIC, Kangra	03.02.2020 to 15.02.2020	20.01.2020 to 02.02.2020	Sh. Vivek Sharma, Senior Civil Judge-cum-ACJM, Kangra
6	Sh. Vishal Bhamnotra, Senior Civil Judge-cum-ACJM, Palampur	20.01.2020 to 02.02.2020	03.02.2020 to 15.02.2020	Ms. Akanksha Dogra, Civil Judge-cum-JMIC, Palampur
7	Ms. Akanksha Dogra, Civil Judge-cum-JMIC, Palampur	03.02.2020 to 15.02.2020	20.01.2020 to 02.02.2020	Sh. Vishal Bhamnotra, Senior Civil Judge-cum-ACJM, Palampur
8	Sh. Vikas Gupta, Civil Judge-cum-JMIC, Baijnath	03.02.2020 to 15.02.2020	20.01.2020 to 02.02.2020	Sh. Vishal Bhamnotra, Senior Civil Judge-cum-ACJM, Palampur
9	Ms. Anita Sharma, Civil Judge-cum-JMIC, Jawali	20.01.2020 to 02.02.2020	03.02.2020 to 15.02.2020	Sh. Nitin Mittal, Senior Civil Judge-cum-ACJM, Nurpur

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District & Sessions Judge,
Kangra Division at Dharamshala.

Dated:- *21/1/2020*

Endst. No. DSJ/EC/(2-15)/2019-
Copy forwarded for information to :-

1. The Registrar General, High Court of Himachal Pradesh, Shimla.
2. The Registrar (Vigilance), High Court of Himachal Pradesh, Shimla.
3. The Addl. District and Sessions Judge-I, II & III, Kangra at Dharamshala .
4. The Senior Civil Judge-cum-CJM, Kangra at Dharamshala with reference to his office letter No.Civil Judge(Sr.Divn.)/CJM/DMA/2019-11918 dated 30.12.2019.
5. All the Senior Civil Judges-cum-ACJMs of this Division.
6. All the Civil Judges-cum-JMICs of this Division.
7. The Secretary, District Legal Services Authority, Kangra at Dharamshala.
8. The Mobile Traffic Magistrate, Dharamshala.
9. All the Presidents, Bar Association in Kangra District.
10. The Deputy Commissioner, Kangra at Dharamshala.
11. The Superintendent of Police, Kangra at Dharamshala.
12. The Superintendent of Jail, Dharamshala.
13. The Superintendent, Sub Jail, Nurpur.
14. The District Attorney, Dharamshala.
15. All the Assistant Public Prosecutor in this Division.

[Signature]
District & Sessions Judge,
Kangra Division at Dharamshala.